

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 307

120(ND)09

IN THE MATTER OF:

Sh. Neelamber Agarwal

.....Applicant

Versus

M/s. Neel Padam Builders Pvt. Ltd. & Ors.

..... Respondent/CD

SECTION

397/398

Order Delivered on 19.03.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

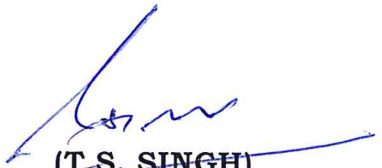
**SHRI L.N. GUPTA
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant/OC : -
For the Respondent/CD : -**

ORDER

Renotify this case on 5th May, 2020.


**(T.S. SINGH)
COURT OFFICER
COURT - II**